

COURT-II

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

Appeal No. 228 of 2014
Appeal No. 290 of 2014 & IA No. 455 of 2014

Appeal No. 228 of 2014

Dated: 20th January, 2017

In the matter of:

Silvasa Industries Association & Ors. ... Appellant(s)
Vs. ... Respondent(s)
Joint Electricity Regulatory Commission & Anr. ... Respondent(s)

Counsel for the Petitioner(s) :

Counsel for the Respondent(s) :

Appeal No. 290 of 2014 & IA No. 455 of 2014

In the matter of:

Elegant Casting Pvt. Ltd. & Ors. ... Appellant(s)
Vs. ... Respondent(s)
Joint Electricity Regulatory Commission & Anr. ... Respondent(s)

Counsel for the Petitioner(s) :

Counsel for the Respondent(s) :

ORDER

Since, the post of Judicial Member is lying vacant and the process of selection of new Judicial Member is yet to be completed, the Court could not assemble today.

As agreed by the parties, the matter is listed for hearing on **30th March, 2017.**

For Court Master